

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

CP (IB) No. 206/Chd/Pb/2022

IN THE MATTER OF:

Intec Capital Ltd

...Petitioner

Vs

Anshul Goyal

...Respondent

Under Section: 95, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

-Sd/-
Court Officer

16.05.2024

Pooja